

[English]

PROF. K. K. TEWARY : Sir, this House should express its sense of appreciation to the Barnala Government and to Mr. Barnala for flushing out the terrorists from the Golden Temple and we must...

MR. SPEAKER : We have already done it.

[Translation]

You were not here... (Interruptions)

[English]

PROF. K. K. TEWARY : About 30 foreign nationals have been arrested from the Golden Temple premises. We want a statement from the Home Minister about the nationalities of these people. Seven persons have been gunned down today in the morning...

[Translation]

MR. SPEAKER : Please give in writing.

[English]

Kumari Mamata Banerjee.

KUMARI MAMATA BANERJEE (Jadavpur) : Education is a concurrent subject. The Calcutta University is one of the important Universities...

[Translation]

MR. SPEAKER : Please give in writing.

[English]

Now, papers to be laid on the Table.

Mr. Shiv Shanker.

12.02 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of the Cardamom Trading Corporation Ltd. Bangalore Tea Companies (Acquisition and Transfer of Sick Tea Units) Rules, 1986

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :
 - (i) Review by the Government on the working of the Cardamom Trading Corporation limited, Bangalore, for the year 1984-85.
 - (ii) Annual Report of the Cardamom Trading Corporation Limited, Bangalore, for the year 1984-85 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

- (2) A statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), above.

[Placed in Library. See No. LT-2593/86].

- (3) A copy of the Tea Companies (Acquisition and Transfer of Sick Tea Units) Rules, 1986 (Hindi and English versions) published in Notification No. G. S. R. 626 (E) in Gazette of India dated the 14th April, 1986 under sub-section (3) of section 32 of the Tea Companies (Acquisition and Transfer of Sick Tea Units) Act, 1985.

[Placed in Library. See No. LT-2594/86].

Annual Accounts of the Central Silk Board Bangalore for the Year 1984-85

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): I beg to lay on the Table :

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1984-85 together with Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1948.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2595/86].

India Airlines (Flying Crew) Service (Amendment) Regulations, 1985, Annual Report, Annual Accounts and Review on the Working of Air India for the Year 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): I beg to lay on the Table—

- (1) A copy of the Indian Airlines (Flying Crew) Service (Amendment) Regulations, 1985 (Hindi and English versions) published in Notification No. EN/RULED/43/3 in Gazette of India dated the 19th October, 1985 together with an explanatory note under sub-section (4) of section 45 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT-2596/86].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of Air India for the year 1984-85 under sub-section (2) of section 37 of the Air Corporations Act, 1953 together with Reports of its subsidiaries viz. Hotel Corporation of India Limited and Air India Charters Limited.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Air India for the year 1984-85 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India and its subsidiaries viz. Hotel Corporation of India Limited and Air India Charters Limited for the year 1984-85.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2597/86].

(Interruptions)

MR. SPEAKER: It is a State Subject. Not allowed.

(Interruptions)

MR. SPEAKER. Not allowed. I am not convinced. (Interruptions)

[Translation]

MR. SPEAKER: You kindly give in writing.

[English]

I will find out.

[Translation]

SHRI P. NAMGYAL (Ladakh): With the collusion of China and Pakistan, Khanchirao Pass has been opened to foreign national tourists and for business purposes. It is an interference in the internal affairs of our country. The Minister of External Affairs is present in the House. He may kindly be asked to make a statement on this issue.

MR. SPEAKER: Give it in writing.

(Interruptions)

MR. SPEAKER: Mr. Janardhana Poojary,